

56

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	IA 53/17 in TP 37/16	For orders on IA	397/ 398	Prof. D. Aravindakshan Vs. Agastya Bio Pharma India Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.M. Sridharan 9940012655	Counsel for Respondents	
2.	Arun A Gokh 9945482525	counsel for petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested for adjournment. List it on 12/03/2018.


Member (T)


Member (J)